

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2252
TO BE ANSWERED ON 02.08.2023**

CLAIMS SETTLEMENT OF BALASORE TRAIN ACCIDENT

**2252. SHRI ACHYUTANANDA SAMANTA:
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of people with disabilities who died and were injured during the Odisha train accident that took place on June 2, 2023;**
- (b) the number of people who became disabled due to the said train accident;**
- (c) whether the claims for disability and hospitalization were lodged with the general insurance companies under the IRCTC travel accident insurance scheme for train passengers, if so, the details thereof;**
- (d) whether there were claims for the death of injured passengers as well;**
- (e) if so, the total number of claims that were filed across different disabilities; and**
- (f) the total number of people whose claims have been settled till date?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO 2252 BY SHRI ACHYUTANANDA SAMANTA AND SHRI SRIDHAR KOTAGIRI TO BE ANSWERED IN LOK SABHA ON 02.08.2023 REGARDING CLAIMS SETTLEMENT OF BALASORE TRAIN ACCIDENT

(a) & (b): Railways has not received any claim on death of persons with disabilities. However, all the injured passengers have received immediate attention and treatment at various hospitals. Disability certificates are issued by respective state governments.

(c) to (f): Under Optional Travel insurance scheme, a total number of 22 claims have been lodged with the insurance companies for minor injuries/hospitalization, by train passengers of Balasore train accident. No claims for disability were lodged with insurance companies. No claims for the death of injured passengers were lodged with insurance companies under Optional Travel insurance scheme. Out of 22 claims lodged, 02 hospitalization/injury claims have been settled till 26.07.2023.
